

SPECIAL BENCH

ITEM NO.110

**NATIONAL COMPANY LAW TRIBUNAL
ALLAHABAD BENCH
PRAYAGRAJ**

IA NO.218/2023 IN CP (IB) No.317/ALD/2018

CORAM:

- 1. SHRI MANNI SANKARIAH SHANMUGA SUNDARAM,
HON'BLE MEMBER (JUDICIAL)**
- 2. SHRI ASHISH VERMA,
HON'BLE MEMBER (TECHNICAL)**

Date of Order: 19th July, 2024

Attendance-Cum-Order Sheet of the Hearing.

NAME OF THE COMPANY	MODI SPINNING AND WEAVING MILLS KARAMCHARI UNION WORKERS CLUB V/S IDBI BANK LTD
UNDER SECTION	60(5) IBC R/W 30(1) IBC

COUNSEL APPEARED THROUGH PHYSICAL/ VIRTUAL HEARING:

Sh. Vipin Kumar Kushwaha Proxy for
Sh. Vinayak Mithal, Adv.

: For the Petitioner

NONE

: For the Respondent

NONE

: For the Applicant in IA

ORDER

- 1. Ld. Proxy Counsel, Sh. Vipin Kumar Kushwaha appears on behalf of Sh. Vinayak Mithal, Ld. Counsel representing the Petitioner and requested for an adjournment as the main counsel is not available today.**
- 2. This being a Special Bench, at the request of the learned proxy counsel representing the petitioner, the matter is adjourned for further hearing on 12th August, 2024 before the Regular Bench.**

-Sd-

**(Ashish Verma)
Member (Technical)**

-Sd-

**(Manni Sankariah Shanmuga Sundaram)
Member (Judicial)**

19th July, 2024

*Kavya Prakash Srivastava
(Stenographer)*